

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/14220/2025 BLAPL/5198/2025	PARSU @ PARSURAM MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /66 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000203/2025
2	D-BLAPL/14866/2025 BLAPL/5199/2025	BIKRAM MANDAL VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	M.V.79 /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000168/2022
3	D-BLAPL/14453/2025 BLAPL/5200/2025	RABIN TYAGI VS STATE OF ODISHA	SHYAM MANOHAR VS	MALKANGIRI /167 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000090/2023
4	D-BLAPL/14821/2025 BLAPL/5201/2025	NIRANJAN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000015/2025
5	D-BLAPL/14823/2025 BLAPL/5202/2025	MILU @ MILAN NAIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	RASOL /67 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000191/2024
6	D-BLAPL/14824/2025 BLAPL/5203/2025	LACHIM @ LAXMIDHARA DOLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /57 /2024 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000005/2024
7	D-BLAPL/13526/2025 BLAPL/5204/2025	SANTESWAR @ SANTERAM GOUDA VS STATE OF ODISHA	SUMITRA PATRA VS	KASHIPUR /270 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000807/2024
8	D-BLAPL/14815/2025 BLAPL/5205/2025	GANESHRAM SETH VS STATE OF ODISHA	SK. ZAFARULLA VS	LAIKERA /418 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000143/2025
9	D-BLAPL/14826/2025 BLAPL/5206/2025	GOVIND SINGH VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000113/2024
10	D-BLAPL/14851/2025 BLAPL/5207/2025	SUNIL KUMAR MALLICK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHULBANI SADAR /97 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000074/2025
11	D-BLAPL/14863/2025 BLAPL/5208/2025	PREMANIDHI SABAR VS STATE OF ODISHA	JIBAN RANJAN DASH VS	KEGAON /5 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000028/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/14872/2025 BLAPL/5209/2025	UTTAM BEHERA @ DIPU @ OTTA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /102 /2024 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000382/2024
13	D-BLAPL/14164/2025 BLAPL/5210/2025	SILU @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CHOUDWAR /610 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta ST/0000170/2024
14	D-BLAPL/14881/2025 BLAPL/5211/2025	TOFAN BALABANTARAY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /116 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000271/2025
15	D-BLAPL/14887/2025 BLAPL/5212/2025	SAROJ BEHERA @ RABI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BADAGODA P.S. /238 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000232/2025
16	D-BLAPL/14789/2025 BLAPL/5213/2025	TEJRAJ MAJHI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	/ /0 J.M.F.C,KOMNA(Nuapada) 2(B)CC/0000002/2025
17	D-BLAPL/14891/2025 BLAPL/5214/2025	RAMESH MAUKA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	NARAYANPATNA /13 /2025 SPECIAL JUDGE(POCSO),JEYPURE(Kora TR/0000014/2025
18	D-BLAPL/14818/2025 BLAPL/5215/2025	RAJU PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	CHAMPUA /147 /2017 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000375/2022
19	D-BLAPL/14800/2025 BLAPL/5216/2025	RAJU @ RAJIB HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /76 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko GR/0000363/2025
20	D-BLAPL/14835/2025 BLAPL/5217/2025	MADAN KHANDA VS STATE OF ODISHA	DEBASNAN DAS VS	SUNDARGARH TOWN /382 /2024 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000136/2024
21	D-BLAPL/14842/2025 BLAPL/5218/2025	SAMBHUNATH NAHAK @ BABU @ SAMBHUPANI NAHAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ASKA /205 /2009 A.D.J.,ASKA(Ganjam) ST/0000028/2013
22	D-BLAPL/14803/2025 BLAPL/5219/2025	NRUSINGHA CHANDRA BARIK @ KARTIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /956 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001551/2024
23	D-BLAPL/14833/2025	SANGRAM KESHARI RAY @ BAPU	SAROJ KUMAR DASH	BAGHAMARI /74 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/5220/2025	VS STATE OF ODISHA	VS	J.M.F.C.,KHURDA(Khordha) GR/0000284/2025
24	D-BLAPL/14909/2025 BLAPL/5221/2025	PUJA ROUT VS STATE OF ODISHA	RAGHUNATH SINGH VS	CHARICHHAKA /98 /2024 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000001/2025
25	D-CMAPL/19389/2025 CMAPL/160/2025	GOURANGA MAHAL VS MAHESWAR BARIK	ADV. VS	// 0 //
26	D-CONTC/14932/2025 CONTC/2348/2025	DR MAITRIRANI BISWAL VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
27	D-CONTC/14934/2025 CONTC/2349/2025	KUKUMEENA MOHANTY VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
28	D-CONTC/14938/2025 CONTC/2350/2025	ASHOK KUMAR PARIDA VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
29	D-CONTC/16257/2025 CONTC/2351/2025	BHUBANANANDA ROUT VS SONAMIKA RAY,DIST. EDUCATION OFFICER,KHORDHA	ADV. VS	// 0 //
30	D-CONTC/17006/2025 CONTC/2352/2025	SUDHIR KUMAR SAHU VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
31	D-CONTC/17128/2025 CONTC/2353/2025	JAGABANDHU KHOSLA VS ANU GARG,IAS	ADV. VS	// 0 //
32	D-CONTC/17909/2025 CONTC/2354/2025	ISWAR CHANDRA BEHERA VS ANU GARG, IAS	ADV VS	// 0 //
33	D-CONTC/18384/2025 CONTC/2355/2025	JAYANTI JENA VS KHIROD NAG,TAHASILDAR, BERHAMPUR	ADV VS	// 0 //
34	D-CONTC/19341/2025 CONTC/2356/2025	SUNIL KUMAR GHOSH VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-CONTC/19708/2025 CONTC/2357/2025	DURJYODHAN BEHERA, CHIEF CONSTRUCTION ENGR, BALASORE NILADRI MOHAN BARIK VS DORANJAN KUMAR SINGH,IAS	ADV. VS	// // 0 //
36	D-CONTC/20318/2025 CONTC/2358/2025	VICTIM/INFORMANT VS ANUSILA ROY,OJS	ADV. VS	// // 0 //
37	D-CONTC/20510/2025 CONTC/2359/2025	SASHI BHUSAN PATEL VS ASWATHY S,IAS	ADV. VS	// 0 //
38	D-CONTC/20526/2025 CONTC/2360/2025	PURUSHOTTAM DALLI VS ANANYA DAS, PROJECT DIRECTOR,OSEPA	ADV. VS	// 0 //
39	D-CONTC/20807/2025 CONTC/2361/2025	RAGHUNATH PALAI VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
40	D-CONTC/20808/2025 CONTC/2362/2025	HEMANTA KUMAR NANDA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
41	D-CONTC/18543/2025 CONTC/2363/2025	JAGAMANI MOHANTY VS JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION,ODISHA	ADV VS	// 0 //
42	D-CONTC/18544/2025 CONTC/2364/2025	SRICHARAN MALLIK VS SMRUTI RANJAN PRADHAN, COLLECTOR AND D.M, KENDRAPARA	ADV VS	// 0 //
43	D-CONTC/14991/2025 CONTC/2365/2025	LALITA DEHURY VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
44	D-CONTC/17265/2025 CONTC/2366/2025	SIMANCHAL SATAPATHY VS CHANDRA SEKHAR PADHI, ENGR. IN CHIEF, W.R DEPT.	ADV. VS	// 0 //
45	D-CONTC/14994/2025 CONTC/2367/2025	MADHUSMITA MALLICK VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CONTC/14996/2025 CONTC/2368/2025	ANITA PATRA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
47	D-CONTC/15000/2025 CONTC/2369/2025	MOUSUMI PARIDA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
48	D-CONTC/15003/2025 CONTC/2370/2025	SUCHARITA SAHOO VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
49	D-CONTC/18546/2025 CONTC/2371/2025	MINATI KUMARI SAMAL VS SHALINI PANDIT, IAS	ADV VS	// 0 //
50	D-CONTC/18552/2025 CONTC/2372/2025	RAJANIBALA CHAKRABARTY VS JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV VS	// 0 //
51	D-CONTC/18553/2025 CONTC/2373/2025	SANGITA MOHANTY VS SHALINI PANDIT, IAS	ADV VS	// 0 //
52	D-CONTC/18555/2025 CONTC/2374/2025	GOPINATH DAS VS CHANCHAL RANA, COLLECTOR, KHURDA	ALEKH CHANDRA MOHANTY VS	// 0 //
53	D-CONTC/18607/2025 CONTC/2375/2025	SUBHRANSU SEKHAR MOHANTY VS DEBI DATTA BISWAL, PRINCIPAL CHIEF CONSERVATOR OFFICER, KHURDA	ADV. VS	// 0 //
54	D-CONTC/18560/2025 CONTC/2376/2025	NARAYAN PADHI VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME	SUBHADUTTA ROUSTRAY VS	// 0 //
55	D-CONTC/19565/2025 CONTC/2377/2025	BINODINI PATTNAYAK VS SAMIKHYA NAYAK, SETTLEMENT OFFICER, SAMBALPUR	DILLIP KUMAR RAY VS	// 0 //
56	D-CRLMC/13636/2025 CRLMC/1805/2025	MD.MUJIBAR RAHAMAN VS SK.ABDUL FARID	RANJIT MOHANTY VS	//0 S.D.J.M., CUTTACK SADAR(Cuttack) ICC/0000228/2019
57	D-CRLMP/14596/2025	SAKARA MARNI	ASTAMI TANDIA	BANDOMUNDA /198 /2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/652/2025	VS STATE OF ODISHA	VS	() //
58	D-MACA/18107/2025 MACA/590/2025	ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS PARA KISAN	ADAM ALI KHAN VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000022/2022
59	D-MACA/20053/2025 MACA/591/2025	THE MANAGER CLAIM (LEGAL), CHOLA M.S. GENERAL INSURANCE CO. LTD.,BBSRSOMNATH ROY VS JITENDRA DANDASENA	VS VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000279/2022
60	D-MACA/17640/2025 MACA/592/2025	M/S CHOLAMANDALAM GENERAL INSURANCE CO LTD.,BBSR VS KABITA BARIK	SOMNATH ROY VS	// I MACT,BALASORE(Baleshwar) Mac/0000015/2023
61	D-MATA/20796/2025 MATA/203/2025	PRIYADARSHINI SAHU VS RANJAN KUMAR SAHU	AMIT KUMAR NATH VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000001/2024
62	D-MATA/20799/2025 MATA/204/2025	DEEPTIMAYEE DAS@ PUTHAL VS PRADEEP KUMAR DAS	SAMAPIKA MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh) CP/0000083/2021
63	D-MATA/20513/2025 MATA/205/2025	NIBEDITA SAHU @ SAHOO VS SUDHANSU SEKHAR SENAPATI	KARUNAKAR GAYA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000231/2020
64	D-MATA/20798/2025 MATA/206/2025	DEEPTIMAYEE DAS @ PUTHAL VS PRADEEP KUMAR DAS	SAMAPIKA MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh) CP/0000164/2022
65	D-MATA/17181/2025 MATA/207/2025	SANTILATA BEHURIA VS BASANTA KUMAR BEHURIA	MAHESWAR MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000152/2020
66	D-RPFAM/20770/2025 RPFAM/146/2025	ABINASH DAS @ AVINASH DAS VS MADHUSMITA DAS	PRASANTA KUMAR SATAPATHY VS	// JUDGE, FAMILY COURT, BHADRAK(Bh) Crp/0000167/2021
67	D-RPFAM/19738/2025 RPFAM/147/2025	RANJAN KUMAR SAHOO VS MADHUSMITA SAHOO	SANDEEP RAJ PANDA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000012/2023
68	D-RSA/20705/2025 RSA/257/2025	NITYANANDA BARAI VS	JYOTI RANJAN DEO VS	// 2ND A.D.J., BALANGIR(Balangir)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-RSA/20541/2025 RSA/258/2025	STATE OF ODISHA SULOCHANA PRADHAN VS PADMINI GHADEI	SUMIT KUMAR MOHANTY VS	RFA/0000003/2024 // DISTRICT AND SESSIONS JUDGE,DEOGARH
70	D-RVWPET/20758/2025 RVWPET/143/2025	CHAMELI ROUT VS CUTTACK BAR ASSOCIATION, CUTTACK	ADV. VS	RFA/0000012/2023 // ()
71	D-TRP(C)/20344/2025 TRP(C)/142/2025	NIBEDITA NAYAK VS KISHAN KUMAR KHADIRATNA	AMIYA RANJAN SWAIN VS	// JUDGE, FAMILY COURT, DEOGARH(De)
72	D-WA/16130/2025 WA/875/2025	NATIONAL HEALTH MISSION,ODISHA, BBSR VS SOUDAMINI NAG	RAMDAS ACHARY VS	CP/0000017/2025 // ()
73	D-WA/16647/2025 WA/876/2025	STATE OF ODISHA VS PUSPANJALI MISHRA	DEBASHIS TRIPATHY,A.G.A VS	// ()
74	D-WA/16648/2025 WA/877/2025	STATE OF ODISHA VS BIJAYA KUMAR DAS	CHANDRAKANTA PRADHAN,A.G.A VS	// ()
75	D-WA/16721/2025 WA/878/2025	STATE OF ODISHA VS ANANTA MUKHI JENA	DEBASHIS TRIPATHY,A.G.A VS	// ()
76	D-WA/16724/2025 WA/879/2025	STATE OF ODISHA VS HEMANGINI PANDA	DEBASHIS TRIPATHY,A.G.A VS	// ()
77	D-WA/17020/2025 WA/880/2025	STATE OF ODISHA VS BHOLANATH BARIK	AISHWARYA DASH, A.S.C. VS	// ()
78	D-WA/16722/2025 WA/881/2025	STATE OF ODISHA VS ARATI MISHRA	DEBASHIS TRIPATHY,A.G.A VS	// ()
79	D-WA/16725/2025 WA/882/2025	STATE OF ODISHA VS DEBAPRIYA MAHANTA	CHANDRAKANTA PRADHAN,A.G.A VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-WA/15825/2025 WA/883/2025	STATE OF ODISHA VS SURENDRA KUMAR MOHARANA	JAYANTA KUMAR BAL,A.G.A VS	// 0 //
81	D-WA/16756/2025 WA/884/2025	STATE OF ODISHA VS PITAMBAR SAHU	DEBASHIS TRIPATHY, A.G.A VS	// 0 //
82	D-WA/16759/2025 WA/885/2025	SUNIL KUMAR MOHANTY VS UTKAL GRAMIN BANK,BOLANGIR	JAGAMOHAN PATTANAIAK VS	// 0 //
83	D-WA/16762/2025 WA/886/2025	STATE OF ODISHA VS PRABIR KUMAR PATTANAIAK	DEBASIS NAYAK, A.G.A VS	// 0 //
84	D-WA/16859/2025 WA/887/2025	STATE OF ODISHA VS CHOUDHURI PRADHAN	DEBASHIS TRIPATHY, A.G.A. VS	// 0 //
85	D-WA/16875/2025 WA/888/2025	STATE OF ODISHA VS BINOD BIHARI PRADHAN	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
86	D-WA/16877/2025 WA/889/2025	STATE OF ODISHA VS BHAGIRATHI SAHU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
87	D-WP(C)/19944/2025 WP(C)/14449/2025	KAMAL MAJHI @ KAMAL SING MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
88	D-WP(C)/19945/2025 WP(C)/14450/2025	KARTIKA MAHANTA VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
89	D-WP(C)/19744/2025 WP(C)/14451/2025	GAYATRI BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
90	D-WP(C)/19743/2025 WP(C)/14452/2025	KALPANA LENKA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
91	D-WP(C)/20773/2025	SANKUNTALA MANDANGI	PRATAP CHANDRA CHHINCHANI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14453/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/19939/2025 WP(C)/14454/2025	GOLAKHA @ SATRUGHNA SAHOO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
93	D-WP(C)/19941/2025 WP(C)/14455/2025	KAMAL MAJHI @ KAMAL SING MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
94	D-WP(C)/20760/2025 WP(C)/14456/2025	DR.SURYAPRAKASH SIBANARAYAN CHOUDHURY VS INSURANCE OMBUDSMAN, BBSR	LALITA NARAYAN PATTNAIK VS	// 0 //
95	D-WP(C)/20181/2025 WP(C)/14457/2025	RAMACHANDRA OJHA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
96	D-WP(C)/20194/2025 WP(C)/14458/2025	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
97	D-WP(C)/20286/2025 WP(C)/14459/2025	BIJELAL SAGARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
98	D-WP(C)/13895/2025 WP(C)/14460/2025	BHIMSEN SOREN VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
99	D-WP(C)/20200/2025 WP(C)/14461/2025	JAGANATHA SAHU VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
100	D-WP(C)/20514/2025 WP(C)/14462/2025	MITALI SAHOO VS SATYAJIT SAHOO	KARUNAKAR GAYA VS	// 0 //
101	D-WP(C)/20288/2025 WP(C)/14463/2025	KANHAI LAL PATEL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
102	D-WP(C)/20210/2025 WP(C)/14464/2025	ISWAR PRASAD MEHER VS	PRASANTA KUMAR MOHANTY (2) VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/20282/2025 WP(C)/14465/2025	STATE OF ODISHA PANKAJ PATEL VS	DHANANJAYA MUND VS	// // 0
104	D-WP(C)/20610/2025 WP(C)/14466/2025	STATE OF ODISHA SARASWATI PRADHAN VS	SABYASACHI SUTAR VS	// // 0
105	D-WP(C)/19879/2025 WP(C)/14467/2025	STATE OF ODISHA NABAKISHORE BEHERA VS	UMAKANT SAHOO VS	// // 0
106	D-WP(C)/20284/2025 WP(C)/14468/2025	STATE OF ODISHA PRAMOD KHUNTIA VS	DEBENDRA KUMAR DHAR VS	// // 0
107	D-WP(C)/19937/2025 WP(C)/14469/2025	STATE OF ODISHA ARAKSHITA SAGARIA VS	DHANANJAYA MUND VS	// // 0
108	D-WP(C)/20131/2025 WP(C)/14470/2025	STATE OF ODISHA MAHESH KUMAR MALLICK VS	BIJAYA KUMAR PARIDA 2 VS	// // 0
109	D-WP(C)/19751/2025 WP(C)/14471/2025	STATE OF ODISHA NIRAKAR NAYAK VS	SK. ZAFARULLA VS	// // 0
110	D-WP(C)/20132/2025 WP(C)/14472/2025	COLLECTOR-CUM-DISTRICT MAGISTRATE, KANDHAMAL JAYANTI DAS VS	JYOTIRMAY GUPTA VS	// // 0
111	D-WP(C)/20605/2025 WP(C)/14473/2025	STATE OF ODISHA ANIL RANA VS	DEBENDRA KUMAR DHAR VS	// // 0
112	D-WP(C)/18793/2025 WP(C)/14474/2025	STATE OF ODISHA PRATAP CHANDRA DAS VS	SAILESH DAS VS	// // 0
113	D-WP(C)/14321/2025 WP(C)/14475/2025	STATE OF ODISHA BADASANKHA MAJHI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/19776/2025 WP(C)/14476/2025	PURUSOTTAM MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
115	D-WP(C)/20133/2025 WP(C)/14477/2025	SAMIR KUMAR PANI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
116	D-WP(C)/19958/2025 WP(C)/14478/2025	GHANSHYAM HATI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
117	D-WP(C)/19779/2025 WP(C)/14479/2025	KESHAB MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
118	D-WP(C)/19962/2025 WP(C)/14480/2025	BIREJA LAL CHINDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
119	D-WP(C)/14333/2025 WP(C)/14481/2025	BALHI MURMU @ MAJHI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
120	D-WP(C)/20134/2025 WP(C)/14482/2025	BASABADATTA MALLIK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
121	D-WP(C)/19953/2025 WP(C)/14483/2025	KHYAMA PATEL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
122	D-WP(C)/20944/2025 WP(C)/14484/2025	POME HARI PRASAD DAS (RETD) VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //
123	D-WP(C)/19956/2025 WP(C)/14485/2025	BHAGBAN SINGH SAGARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
124	D-WP(C)/20956/2025 WP(C)/14486/2025	PRADIP NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
125	D-WP(C)/20442/2025	ST. JOHN COLLEGE OF NURSING AND PARAMEDICAL, SRIKANTHAPUR, BALASORE	SUBHANKAR ROUT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14487/2025	VS UNION OF INDIA	VS	() //
126	D-WP(C)/20965/2025 WP(C)/14488/2025	HRUSHIKESH MAHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //
127	D-WP(C)/14351/2025 WP(C)/14489/2025	DAMAN MURMU VS UNION OF INDIA	GAJENDRANATH ROUT VS	// () //
128	D-WP(C)/18401/2025 WP(C)/14490/2025	BADRI NARAYAN SAMANTARAY VS STATE OF ODISHA	ASHUTOSH DAS VS	// () //
129	D-WP(C)/19419/2025 WP(C)/14491/2025	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
130	D-WP(C)/19433/2025 WP(C)/14492/2025	TILAK RAM PRADHAN VS THE COMMISSIONER CUM SECRETARY.,DEPT. OF HIGHER EDUCATION, GOVT. OF ODISHA	SANDHYARANI PANI VS	// () //
131	D-WP(C)/20203/2025 WP(C)/14493/2025	BUDHADEV KABAT VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// () //
132	D-WP(C)/20637/2025 WP(C)/14494/2025	SURENDAR SINGH VS THE MANAGING DIRECTOR, MAHENDRA AND MAHENDRA FINANCIAL SERVICE LTD., MUMBAI	SRIKANTA MAHUNTA VS	// () //
133	D-WP(C)/20658/2025 WP(C)/14495/2025	CHINMAYEE SAHOO VS BILASH RANJAN SAHOO	AMIT PRASAD BOSE VS	// () //
134	D-WP(C)/16552/2025 WP(C)/14496/2025	DINGAR KUMBHAR VS STATE OF ODISHA	VS	// () //
135	D-ABLAPL/14785/2025 ABLAPL/5864/2025	MALATI MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /358 /2019 () //
136	D-ABLAPL/14792/2025 ABLAPL/5865/2025	RAJESH KUMAR PATRA VS	PRAMOD KUMAR JENA VS	BANGRIPOSI /128 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-ABLAPL/14795/2025 ABLAPL/5866/2025	STATE OF ODISHA PRADEEP TANTY VS STATE OF ODISHA	SURESH KUMAR JENA VS	// RAJGANGPUR /8 /2025 ()
138	D-ABLAPL/14798/2025 ABLAPL/5867/2025	STATE OF ODISHA RAVI KUMAR VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPURE TOWN /119 /2025 ()
139	D-ABLAPL/14806/2025 ABLAPL/5868/2025	STATE OF ODISHA ULLASH KHUNTIA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// SORO /363 /2024 ()
140	D-ABLAPL/14808/2025 ABLAPL/5869/2025	STATE OF ODISHA BUDHIRAM SENAPATI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// OUPADA /45 /2020 S.D.J.M.,NILAGIRI(Baleshwar) ICC/0000010/2023
141	D-ABLAPL/14323/2025 ABLAPL/5870/2025	STATE OF ODISHA BISWAJIT PRADHAN VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	// BINJHARPUR /146 /2025 ()
142	D-ABLAPL/14268/2025 ABLAPL/5871/2025	STATE OF ODISHA KALIA @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000015/2025
143	D-ABLAPL/14555/2025 ABLAPL/5872/2025	STATE OF ODISHA NARAHARI NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// RAMBHA (KHALLIKOTE) /619 /2023 ()
144	D-ABLAPL/14656/2025 ABLAPL/5873/2025	STATE OF ODISHA SIBATSA PRADHAN @ BACHHIA @ SRIBACHHA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /154 /2025 ()
145	D-ABLAPL/14644/2025 ABLAPL/5874/2025	STATE OF ODISHA PILLA SATISH RAO@BABUL@ABU VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	// NIMAKHANDI /139 /2025 ()
146	D-ABLAPL/14804/2025 ABLAPL/5875/2025	STATE OF ODISHA SATISH JOSHI @ JOSHIOYAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	// CHANDIPOSHP S /35 /2025 ()
147	D-ABLAPL/14714/2025 ABLAPL/5876/2025	STATE OF ODISHA MIRZA SAMMI BEIG VS STATE OF ODISHA	JAGABANDHU SAHU VS	// SOHELLA /51 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-ABLAPL/13008/2025 ABLAPL/5877/2025	PABITRA DAS @ PABITRA KUMAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHANDAPUR /21 /2020 () //
149	D-ABLAPL/14609/2025 ABLAPL/5878/2025	NARENDRA @ BABULA @ NARASINGHA AGRAWAL @ NARESH JAIN VS STATE OF ODISHA	MITHUN DAS VS	CHAMPUA /80 /2010 () //
150	D-ABLAPL/14376/2025 ABLAPL/5879/2025	NEWTON GHARANI @ NIHAR RANJAN GHARANI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BARANGA /50 /2025 () //
151	D-ABLAPL/14618/2025 ABLAPL/5880/2025	NALIA @ PANKAJ DALEI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	CHANDIPUR /99 /2022 () //
152	D-ABLAPL/14889/2025 ABLAPL/5881/2025	ASHOK CHANDRA SAMANTARAY @ ASHOK SAMANTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /109 /2025 () //
153	D-ABLAPL/14744/2025 ABLAPL/5882/2025	SUJATA SATHAPATHY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PURI SADAR /123 /2025 () //
154	D-ABLAPL/14105/2025 ABLAPL/5883/2025	MD. RAHIM @ RAHIM BABU VS STATE OF ODISHA	BIBHUDUTTA SURYAVANSHI VS	LALBAG /166 /2025 () //
155	D-ABLAPL/14365/2025 ABLAPL/5884/2025	PRASANT KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BHADRAK TOWN /229 /2025 () //
156	D-ABLAPL/14723/2025 ABLAPL/5885/2025	SANJAYA KUMAR PANDA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	MANCHESWAR P.S. /213 /2025 () //
157	D-ABLAPL/14860/2025 ABLAPL/5886/2025	DHARITRI DWIVEDY VS STATE OF ODISHA	RAKESH BEHERA VS	BADAMPAHAD /81 /2024 () //
158	D-ABLAPL/14867/2025 ABLAPL/5887/2025	RANJAN KUMAR BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	BARIPADA TOWN /266 /2025 () //
159	D-ABLAPL/14214/2025	ABHISHEK MOHANTA	SURYAKANTA DWIBEDI	BETNOTI /279 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5888/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/14862/2025 ABLAPL/5889/2025	KARUNASINDHU SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	RAMBHA (KHALLIKOTE) /367 /2025 () //
161	D-ABLAPL/14896/2025 ABLAPL/5890/2025	BARENDRA PANDIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /155 /2025 () //
162	D-ABLAPL/14912/2025 ABLAPL/5891/2025	URMILA SATAPATHY VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI SADAR /122 /2025 () //